



BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/5267/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Aparesh Chakravarty  
District and Sessions Judge,  
Kamrup(M), Guwahati.

Dated Guwahati, the 11<sup>th</sup> September, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJK/4757/ 2019 dated 06.09.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 09.09.2019 along with permission to leave the headquarters from the morning of 08.09.2019 till the morning of 11.09.2019, as prayed for. An Additional District & Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87(Pt.II)/2007/5268/A, dated 11.9.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

*[Signature]*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*